

A.VENKATESWARA REDDY
REGISTRAR GENERAL



HYDERABAD
Dt:01.06.2020

ROC.NO.394/80/2020

To

All the Unit Heads in the State of Telangana.

Sir/Madam,

Sub: High Court for the State of Telangana – Instructions to all the Unit Heads to nominate the Nodal Officer in the District Court complex/multiple court complex/single court stations, to coordinate with or by the local civil administration for sanitization, etc and conduct/cause to conduct meeting with the Bar Associations – Report called for – Reg.

As directed, all the Unit Heads are requested to nominated a Nodal Officer in the District Court Complex/Multiple Court Complex/Single Court stations in their Unit, may be in the cadre of Central Nazir/Nazir/Deputy Nazir respectively or some other responsible staff members as identified by the Unit Heads and furnish their names, contact number, designation, so as to forward the same to the State Government, to coordinate with or by the local civil administration for sanitization/disinfection/fumigation of the respective Court buildings/premises on daily basis and report to the Unit Heads, who will in turn submit a daily report to the Hon'ble High Court.

In addition to the above, all the unit heads are requested to have a meeting with Bar Association in the District Headquarters and ask the Senior Officer in the other stations to have a meeting with the Bar Association in their respective Court Complexes/Single court Stations for taking their views about reopening strategy, also submit all such views along with entry/exit plan into the court complexes, places earmarked for filing of cases/copy of the applications, etc., if any required.

Kindly, this may be treated as extreme urgent.

Yours sincerely,


REGISTRAR GENERAL
16/6/2020

IN.No - 3882/20.
DT: 1/06/20.



new
Mr

PRL.DISTRICT AND SESSIONS JUDGE, R.R.DISTRICT AT L.B.NAGAR

Endt.Dis.No. 2173/2020

Dt. 1-06-2020

// Communicated with a request to conduct meeting with their respective Bar Associations and to ascertain views about reopening strategy in the present situation of Covid-19 also submit all such views along with entry/exit plan into Court complexes, places earmarked for filing of cases/copy of the applications etc., with sufficient safety measures and to submit views through the official email by tomorrow i.e. 02.06.2020 //

ryara
11/6/20
PR.DISTRICT & SESSIONS JUDGE,
RANGA REDDY DISTRICT
Prl. District and Sessions Judge,
Ranga Reddy Dist.

To

- 1) The Senior Civil Judge, Medchal, R.R.District.
- 2) The Senior Civil Judge, Vikarabad, R.R.District.
- 3) The I Addl. Junior Civil Judge-cum-XXI AMM Court, Medchal.
- 4) The Prl. Junior Civil Judge-cum-XXV AMM Court, Ibrahimpatan
- 5) The Junior Civil Judge-cum-XXVII AMM Court, Maheshwaram
- 6) The Prl. Junior Civil Judge-XIV AMM Court, Rajendranagar
- 7) The Junior Civil Judge-cum-XXIV AMM Court, Hayathnagar
- 8) The Junior Civil Judge, Chevella, R.R.District.
- 9) The Junior Civil Judge, Pargi, R.R.District.
- 10) The Junior Civil Judge, Tandur, R.R.District.